

**GOVERNMENT OF INDIA
MINISTRY OF TOURISM**

**LOK SABHA
STARRED QUESTION NO.*130
ANSWERED ON 01.07.2019**

STATUS OF BUDDHIST CIRCUIT PLAN

***130. SHRI JAGDAMBIKA PAL:
SHRI G.M. SIDDESHWAR:**

Will the Minister of TOURISM be pleased to state:

- (a) whether it is a fact that the Government is set to expand Buddhist tourism circuit in 21 more States and if so, the details thereof along with the current status of the Buddhist Circuit Plan;**
- (b) whether it is also a fact that the Government has identified Stupas and Viharas in these States, around which small intra-State Buddhist zones will be developed and if so, the details thereof; and**
- (c) whether the Government has taken any decision to include Kapilvastu in the Buddhist Circuit plans and if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)
(SHRI PRAHLAD SINGH PATEL)**

(a) to (c): A statement is laid on the table of the House.

**STATEMENT IN REPLY TO PARTS (a) TO (c) OF LOK SABHA
STARRED QUESTION NO.*130 ANSWERED ON 01.07.2019
REGARDING STATUS OF BUDDHIST CIRCUIT PLAN.**

(a) to (c): Buddhist Circuit is one of the fifteen thematic circuits identified for development under the Swadesh Darshan- Integrated Development of Theme-Based Tourism Circuits Scheme of Ministry of Tourism. All sites in the country related to Buddhism including Kapilvastu are covered under the Buddhist Circuit for development.

The projects for development under the above scheme are identified in consultation with the State Governments/Union Territory (UT) Administrations and are sanctioned subject to submission of detailed project reports, their adherence to scheme guidelines, availability of funds and submission of utilization certificates for the funds released earlier.

The list of projects sanctioned by the Ministry to various States/UTs for development of tourism destinations including Kapilvastu under the Buddhist circuit theme are as below:

(Amt. in crore)

S. No.	State/ Year of sanction	Project Name	Amt. Sanctioned
1.	Madhya Pradesh (2016-17)	Development of Buddhist Circuit in Sanchi-Satna-Rewa-Mandsaur-Dhar in Madhya Pradesh.	74.94
2.	Uttar Pradesh (2016-17)	Development of Srawasti, Kushinagar, & Kapilvastu in Uttar Pradesh.	99.97
3.	Bihar (2016-17)	Construction of Convention Centre adjacent to Maya Sarovar on the western side at Bodhgaya, Bihar	98.73
4.	Gujarat (2017-18)	Development of Junagadh- Gir-Somnath- Bharuch-Kutch-	35.99

		Bhavnagar- Rajkot- Mehsana in Gujarat	
5.	Andhra Pradesh (2017-18)	Development of Buddhist Circuit: Shalihundam-Thotlakonda-Bavikonda- Bojjanakonda-Amravati- Anupu in Andhra Pradesh under the theme of Buddhist Circuit of Swadesh Darshan Scheme	52.34
6.	Development of Wayside Amenities (Sub-Scheme) (2018-19)	Development of Wayside Amenities in Uttar Pradesh and Bihar at Varanasi-Gaya; Gorakhpur-Kushinagar; Kushinagar-Gaya-Kushinagar; Lucknow-Ayodhya-Lucknow in collaboration with MoRTH	19.75
		Total	361.97
